

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3532
ANSWERED ON:19.08.2003
SCAM IN U.P. ELECTRICITY BOARD
RAVI PRAKASH VERMA;REENA CHOUDHARY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have received any recommendation from the Government of Uttar Pradesh and letters from the public representatives for C.B.I. investigation into the Rs. 5000 crore scam in respect of 800/400 KV Unnao-Agra transmission lines in Uttar Pradesh State Electricity Board in March, 2003;
- (b) if so, the details thereof; and
- (c) the action taken in this regard, so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a): Letter dated 30.1.2003 from the Chief Minister of Uttar Pradesh and letters from public representatives in this regard were received.

(b) & (c): As per information furnished by Central Bureau of Investigation, the allegations mentioned in the letter of the Chief Minister of Uttar Pradesh relate to 1996 and have already been enquired into by Vigilance Cell of Uttar Pradesh Power Corporation and State Vigilance Establishment and action taken against certain public servants. A Special Leave Petition No. 4126/2002 has been filed by one Shri Nand Lal Jaiswal in the Supreme Court and, therefore, CBI have not taken up investigation in the case.